

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3541

ANSWERED ON:18.03.2015

FAKE PASSPORTS

Gandhi Shri Feroze Varun;Sawaikar Shri Advocate Narendra Keshav

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the number of cases of fake passports/visas in the country that came to light during the last three years and the current year, year-wise;
- (b) the steps taken/proposed to be taken against those found guilty;
- (c) whether remedial action/mechanism has been put in place to check such fraudulent practices and if so, the details thereof; and
- (d) whether there is also any proposal to impose lifelong ban on issue of new passports to those persons who have obtained fake passports and if so, the details in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS[GEN. (DR) V. K. SINGH (RETD)]

(a) No cases of fake (counterfeit) passports have come to the notice of the Ministry during last three years. The number of fake foreign visas reported in the country during the last three years and the current year, is as under:

Year      fake visas

2012    60

2013    70

2014    55

2015    15

(till Feb, 2015)

(b) & (c) With the introduction of advanced security features in recent years, possibilities of issuance of fake Indian passports/visas have been eliminated. However, forgery cases whenever reported are duly investigated by this Ministry in co-operation with the Ministry of Home Affairs and the concerned police authorities.

(d) There is no such provision in the Passports Act, 1967 which may be invoked for imposition of lifelong ban on persons who have obtained fake (counterfeit) passports.